

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:4192  
ANSWERED ON:16.12.2009  
IMPORTED MACHINERY  
Ju Dev Shri Dilip Singh

**Will the Minister of COAL be pleased to state:**

(a) the details of imported machinery and its value lying unutilized for more than one year with each of the coal companies in the country and the reasons therefor; and

(b) the action taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL AND MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) & (b): There is no imported machinery lying unutilized for more than one year in any one of the subsidiaries of Coal India Limited (CIL). However, some equipment at Mahanadi Coalfields Limited and Northern Coalfields Limited are under breakdown for more than one year. The reason of the machines lying under breakdown are poor service support, non-availability of the required spares and very high cost of the required spares/assembly rendering the repair uneconomical.